

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No. 55 of 2018**

**IN THE MATTER OF:**

**Hetero Healthcare Ltd. & Ors.**

**...Appellant**

**Versus**

**Competition Commission of India &Anr.**

**...Respondents**

**Present:**

**For Respondent: Mr. Samar Bansal, Mr. Manan Shishodia and Mr. Devahuti  
Pathak, Advocates for CCI  
With**

**Competition Appeal (AT) No. 75 of 2018**

**IN THE MATTER OF:**

**TapashRanjan Paul & Ors.**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Gautam Chawla and Mr Rishabh Juneja, Advocates.**

**With**

**Competition Appeal (AT) No. 76 of 2018**

**IN THE MATTER OF:**

**Glenmark Pharmaceuticals Ltd.**

**...Appellant**

**Versus**

**Competition Appeal (AT) No.55, 7576, 77, 78,85,80,95 of 2018, 02& 04 of 2019**

**Competition Commission of India &Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Gautam Chawla and Mr Rishabh Juneja, Advocates.**

**With**

**Competition Appeal (AT) No. 77 of 2018**

**IN THE MATTER OF:**

**B.M Thakkar & Co.**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**With**

**Competition Appeal (AT) No. 78 of 2018**

**IN THE MATTER OF:**

**Dakshay Thakkar**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**With**

**Competition Appeal (AT) No. 85 of 2018**

**IN THE MATTER OF:**

**Glenn M. Saldanha**

**...Appellant**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Competition Appeal (AT) No.55, 7576, 77, 78,85,80,95 of 2018, 02& 04 of 2019**

**Present:**

**For Appellant: Mr. Gautam Chawla and Mr Rishabh Juneja, Advocates.**

**With**  
**Competition Appeal (AT) No. 80 of 2018**

**IN THE MATTER OF:**

**M. Shrinivas Reddy &Anr.**

**...Appellants**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**With**  
**Competition Appeal (AT) No. 95 of 2018**

**IN THE MATTER OF:**

**Chemists and Druggists Association of  
Baroda & Ors.**

**...Appellants**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**With**  
**Competition Appeal (AT) Nos. 02&04 of 2019**

**IN THE MATTER OF:**

**Divine Savior Pvt. Ltd. & Anr.**

**...Appellants**

**Versus**

**Competition Commission of India & Ors.**

**...Respondents**

**Present:**

**ORDER**

**09.07.2019**

Post these appeals 'for hearing' on 21<sup>st</sup> August, 2019 at 2:00

PM.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansilal Bhat]  
Member (Judicial)

/mohan/gc